

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)**

Appeal No. 41 of 2011

Dated: 1st February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Sulochana Cotton Spinning Mills Pvt. Ltd. ...Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Manoj Kr. Sahu on behalf of
Mrs. V. Mohana

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TNEB

ORDER

Both the parties have filed their respective written submissions.

Judgment is reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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